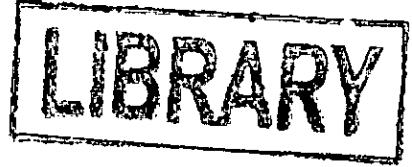


CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA



OA. 350/001939/2015

Date of Order 13.01.2016.

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Abhijit Mallick  
Vs.  
Posts

For the Applicant : Ms. C. Malakar, Counsel

For the Respondents : Mr. RR Choudhury, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:-

Heard both.

2. Since the statutory appeal preferred on 28.04.2014 against the penalty imposed by the Disciplinary Authority with order dated 19.02.2014 is pending before the Appellate Authority, the OA is disposed of with a direction upon the said authority to dispose of the pending appeal, in accordance with law, within a period of 2 months and communicate the decision so taken immediately thereafter.
3. It is made clear that we have not gone into the merits of this matter. All points are kept open for consideration by the respondent authorities.
4. OA is accordingly disposed of. No costs.

(Jaya Das Gupta)  
Member (A)

pd

(Bidisha Banerjee)  
Member (J)